Urban Water Supply and Septage Management Improvement Project (APUWSSMIP) are being funded by the Asian Infrastructure Investment Bank (AIIB). The total amount approved by AIIB for funding these three projects is USD 1,015 million out of the total estimated project cost of USD 2,036 million. As on 14.11.2019, USD 31.57 million, USD 30.00 million and USD 1.00 million have been disbursed by AIIB against the reimbursement claims in the three projects, respectively. As per the loan agreements, November, 2022, April, 2024 and June, 2024 are the dates of completion of the above mentioned three projects, respectively.

## **Reforms to strengthen PSBs**

223. SHRI SUSHIL KUMAR GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government has any plan to strengthen the Public Sector Banks (PSBs); and

(b) if so, the steps taken or being taken on reforms and capital infusion in Public Sector Banks so that they can serve their customers better?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Government has adopted a comprehensively planned 4R's strategy of Recognising non-performing assets (NPAs) transparently, Resolution and recovery, Recapitalisation and Reforms. Stressed assets were recognised transparently as NPAs and expected losses on stressed loans were provided for and, further, schemes for restructuring stressed loans were withdrawn. To improve resolution and recovery, the Insolvency and Bankruptcy Code was enacted and number of recovery related reform measures effected, enabling recovery by PSBs of ₹ 3,83,618 crore over the period from April, 2014 to June, 2019, including record recovery of ₹ 1,27,987 crore during the last financial year. To recapitalise PSBs, Government infused ₹ 3,13,301 crore in PSBs since April, 2014 and, in addition, PSBs have mobilised ₹ 76,123 crore from the markets. Reforms were effected for Enhanced Access and Service Excellence (EASE) under a PSB Reforms Agenda, which aimed at improving customer responsiveness, deepening financial inclusion and digitalisation, serving MSMEs better, and enabling credit off-take, besides improved governance, prudential lending, better risk management and technology-driven checks and controls.

As a result of successful implementation of the 4R's strategy, aggregate gross NPAs of PSBs, as per RBI data on global operations, have declined from a peak of ₹ 8,95,601 crore as on 31.3.2018 to ₹ 7,89,569 crore as on 31.3.2019, registering a reduction of ₹ 1,06,032 crore. Further, PSBs have returned to profitability in the current financial year, reporting aggregate profit of ₹ 3,221 crore in the first half of the current financial year.

*Note:* Figures cited above for PSBs include those for IDBI Bank Limited, which was recategorised as a private sector bank by RBI with effect from 21.1.2019.

## Additional funds to Andhra Pradesh

224. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Andhra Pradesh was given additional funds during the last three years and in first seven months of the current fiscal year as per the provisions of Andhra Pradesh Reorganisation Act besides devolution and Central share of Centrally sponsored schemes;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) Yes, the details of funds released to the State of Andhra Pradesh by Department of Expenditure under Andhra Pradesh Reorganisation Act, 2014 in the last three years is given in the table below: